

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4212
ANSWERED ON:18.12.2014
BENEFICIARIES UNDER IAY
Patle Smt. Kamla Devi

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Government proposes to review the old list to include the names of other eligible people in the list under Indira AwaasYojana (IAY); and

(b) if so, the details thereof?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI BIRENDER SINGH)

(a)& (b): Hon'ble Supreme Court of India, in Writ Petition No. 196 of 2001, dated 5th May, 2003, has directed that "Provisions will be made to allow new names to be added and ineligible names deleted from the BPL List 2002 on a continuous basis during the period that the list will be applicable".

Accordingly, Ministry of Rural Development has issued advisories to the State Governments to include eligible beneficiaries into the BPL List so that eligible BPL households are not deprived of the benefits under IAY.